

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.9451 of 2019**

***Maitree Sansad***

....

***Petitioner***

Mr.A. Mohanty, Advocate

***-versus-***

***State of Orissa and others***

.... ***Opposite Parties***

Mr.M.S. Sahoo, A.G.A.

Mr.D. Nayak, Advocate for O.P. No.3

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE B. P. ROUTRAY**

**ORDER  
11.08.2021**

**Order No.**

14.

1. The affidavit of the Opposite Parties filed on 9<sup>th</sup> August, 2021 be brought on record.
2. Rejoinder to the said affidavit be filed before the next date.
3. List after twelve weeks.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***( B.P. Routray)***  
***Judge***